

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 198, 199, 200, 291 OF 2014

Dated: 14th July, 2015

Appeal No.198 & 199 OF 2014

In the matter of:-

Gujarat Urja Vikas Nigam Ltd.Appellant (s)
Versus	
Green Infra Corporate Wind Power Ltd. & Ors.	...Respondent (s)

Appeal No.200 OF 2014

Gujarat Urja Vikas Nigam Ltd.Appellant (s)
Versus	
Vaayu (India) Power Corpn. Pvt Ltd. & Ors.	...Respondent (s)

Appeal No.291 of 2014

In the matter of :

Gujarat Urja Vikas Nigam Ltd.	...Appellant(s)
Versus	
M/s Tadas Wind Energy Pvt. Ltd. & Anr.	...Respondent(s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **24.08.2015.**

COURT MASTER